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EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i) PART II—Section 3—Sub-section (i) प्राधिकार से प्रकाशित

सं. 2121

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गृह मंत्रालय अधिसूचना

नई दिल्ली, 13 अप्रैल, 2009

सा.का.नि. 250(अ).—केन्द्रीय सरकार, आपदा प्रबंधन अधिनियम, 2005 (2005 का 53) की धारा 75 के साथ पठित धारा 5 द्वारा प्रदत शक्तियों का प्रयोग करते हुए राष्ट्रीय आपदा प्रबंध प्राधिकरण में विभिन्न समूह 'ग' पदों पर भर्ती की पद्धित का विनियमन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :—

- 1. संक्षिप्त नाम और प्रारंभ:—(1) इन नियमों का संक्षिप्त नाम राष्ट्रीय आपदा प्रबंध प्राधिकरण में समूह 'ग' पद भर्ती नियम, 2009 है ।
 - (2) ये राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।
- 2. लागू होना : ये नियम इससे उपाबद्ध अनूसूची के स्तंभ 1 में विनिर्दिष्ट पदों को लागू होंगे ।
- 3. पद संख्या, वन्नीकरण और वेतनमान :—उक्त पदों की संख्या, उनका वर्गीकरण और उनके वेतनमान वह होंगे, जो इन नियमों से उपाबद्ध अनुसूची के स्तंभ (2) से स्तंभ (4) में विनिर्दिष्ट हैं।
- 4. भर्ती की पद्धित, आयु-सीमा, अर्हताएं आदि :—उक्त पद पर भर्ती की पद्धित, आयु-सीमा, अर्हताएं और उससे संबंधित अन्य बातें वे होंगी जो उक्त अनुसूची के स्तंभ (5) से स्तंभ (14) में विनिर्दिष्ट हैं।
- 5. होम गाडौं के रूप में प्रशिक्षण प्राप्त करने के लिए चपरासियों के रूप में नियुक्त किए गए व्यक्तियों का दायित्व :— इन नियमों में अन्तर्विष्ट किसी बात के होते हुए भी इन नियमों के अधीन, सिवाय उन व्यक्तियों के जो शारीरिक रूप से असुविधाग्रस्त हैं, चपरासी के रुप में नियुक्त किया गया फ्रन्येक व्यक्ति तीन वर्ष की अविध तक होम गार्ड के रूप में प्रशिक्षण प्राप्त करेगा।

परन्तु महासमादेशक, होमगार्ड प्रशिक्षण की अवधि के दौरान किसी व्यक्ति द्वारा प्राप्त प्रशिक्षण के निष्पादन और मानक को ध्यान में रखते हुए ऐसी अवधि को, उन कारणों के लिए जो लेखबद्ध किए जाएं दो वर्ष तक घटा सकेगा ।

- 6. निरर्हता :--वह व्यक्ति,--
- (क) जिसने ऐसे व्यक्ति से जिसका पति या जिसकी पत्नी जीवित है, विवाह किया है; या
- (ख) जिसने अपने पति या अपनी पत्नी के जीवित रहते हुए किसी व्यक्ति से विवाह किया है,

उक्त पद पर नियुक्ति का पात्र नहीं होगा :

परन्तु यदि केन्द्रीय सरकार का यह समाधान हो जाता है कि ऐसा विवाह ऐसे व्यक्ति और विवाह के अन्य पक्षकार को लागू स्वीय विधि के अधीन अनुज्ञेय है और ऐसा करने के लिए अन्य आधार हैं तो वह किसी व्यक्ति को इस नियम के प्रवर्तन से छूट दे सकेगी।

7. शिथिल करने की शक्ति :—जहां केन्द्रीय सरकार की यह राय है कि ऐसा करना आवश्यक या समीचीन है, वहां वह उसके लिए जो कारण हैं उन्हें लेखबद्ध करके तथा संघ लोक सेवा आयोग से परामर्श करके, इन नियमों के किसी उपबंध को किसी वर्ग या प्रवर्ग के व्यक्तियों की बाबत, आदेश द्वारा शिथिल कर सकेंगी।

8. व्यावृत्तिः—इन नियमों की कोई बात, ऐसे आरक्षण, आयु-सीमा में छूट और अन्य रियायतों पर प्रभाव नहीं डालेगी, जिनका केन्द्रीय सरकार द्वारा इस संबंध में समय-समय पर निकाले गए आदेशों के अनुसार अनुसूचित जातियों, अनुसूचित जनजातियों,अन्य पिछड़े वर्गों, भूतपूर्व सैनिकों, और अन्य विशेष प्रवर्ग के व्यक्तियों के लिए उपबंध करना अपेक्षित है।

| STEPANOPHE | | 000000000000000000000000000000000000000 | | अनुसूची | | |
|--------------------------------------|---|--|--|---|--|---|
| | पदों की संख्या | वर्गीकरण | वेतनमान | चयन सह ज्येष्ठता या योग्यता के आधार पर चयन अथवा अचयन | | सीधे मर्ती किए जाने वाले व्यक्तियों के लिए आयु-सीमा |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. चपरासी | 3(2009)* | साधारण | 5200-20,200 ₹. | लागू नही | लागू नही | 18 और 25 वर्ष के बीच |
| | *(कार्यभार के आधार पर | | + ग्रेड वेतन 1800 रु. | | होता | (केन्द्रीय सरकार द्वारा समय-समय पर जारी किए गए अनुदेशों या आदेशों के |
| | ni dia dia dia dia dia dia dia dia dia di | The sale of the party of the pa | person comments of the comment | | The state of the s | अभ्यर्थियों की दशा में 40 वर्ष तक औ अनुसूचित जातियों और अनुसूचित जनजातियों से संबंधित अभ्यर्थियों के लिए 45 वर्ष तक शिथिल की जा सकती है।) टिप्पण 1: आयु-सीमा अवधारित करने के लिए निर्णायक तारीख भारत में अभ्यर्थिय से आवेदन प्राप्त करने के लिए नियत की गई अंतिम तारीख होगी । (न कि वा अंतिम तारीख जो असम, मेघालय अरूणाचल प्रदेश, मिजोरम, मणिपुर नागालैण्ड, त्रिपुरा, सिविकम, जम्मू-कश्मी राज्य के लद्दाख खंड, हिमाचल प्रदेश व लाहोल और स्पीति जिले तथा चम्बा जिल के पांगी उपखंड, अंदमान और निकोबा द्वीप या लक्षद्वीप के अभ्यर्थियों के लिए विहित्त की गई है।) टिप्पण 2: रोजगार कार्यालयों के माध्या से की जाने वाली नियुक्ति की दशा में आयु-सीमा अवधारित करने के लिए निर्णायक तारीख वह अंतिम तारीख होगं जिस पर रोजगार कार्यालयों से नाम भेज के लिए कहा गया है। |
| | ए जाने वाले व्यवि क और अन्य अह | | के लिए f अर्हताएं प्र | किए जाने वाले विहित आयु औ गेन्नत व्यक्तियों गेंगी या नहीं | र शैक्षिक की दशा | परिवीक्षा की अवधि, यदि कोई हो |
| | (8) | A 215/2 / 216 | SERVICE SERVICE | (9) | S In e 1991 FFF AGE | (10) |
| आवश्यक : मिडिल स्कृत कांछनीय : | स्तर क्ष्मीर्ण विल रक्षा क्र्यादि | er amorta el | विकास स्टब्स विकास स्टब्स | लागू नहीं होता | ing in since | सीधे भर्ती की दशा में दो वर्ष |

[भाग II — खण्ड 3(i)] भारत का राजपत्र : असाधारण भर्ती की पद्धित : भर्ती सीधे होगी या प्रोन्नित द्वारा या प्रतिनियुक्ति/आमेलन प्रोन्नति/प्रतिनियुक्ति/आमेलन द्वारा भर्ती की दशा में वे द्वारा तथा विभिन्न पद्धतियों द्वारा भरे जाने वाले पदों की प्रतिशतता श्रेणियां जिनसे प्रोन्नति/प्रतिनियुक्ति/आमेलन किया जाएगा (11) (12)सीधी भर्ती द्वारा। लागू नहीं होता यदि विभागीय प्रोन्तित समिति है तो उसकी संरचना मर्ती करने में किन परिस्थितियों में संघ लोक सेवा आयोग से परामर्श किया जाएगा (13) (14) भर्ती चयन समिति का गठन सक्षम प्रधिकारी की सिफारिशों के लागू नहीं होता । अनुमोदन के साथ किया जाएगा। 1. अवर सचिव (प्रशासन) -अध्यक्ष 2. अनुभाग अधिकारी (प्रशासन) --सदस्य 3. अनुभाग अधिकारी (सामान्य और समन्वय) -सदस्य टिप्पण : चयन समिति अभ्यर्थियों के साथ वैयक्तिक साक्षात्कार के आधार पर अभ्यर्थियों की शैक्षिक अर्हताएं तथा अनुभव को उनकी साक्षरता के निष्पादन को समुचित महत्व देते हुए अवधारित किया जाए, उनकी सिफारिश करेगी। 2. जब प्राप्त किए गए आवेदन अधिक संख्या में हैं तो चयन समिति के द्वारा विनिश्चित किए जाने वाले मानदंडों पर आधारित, साक्षात्कार के लिए बुलाए जाने वाले अध्यर्थियों की छंटनी करने का अधिकार सुरक्षित है। 3. सीधी भर्ती के पुष्टिकरण के सामले में उपरोक्त समिति द्वारा भी विचार किया जाएगा । समिति की सिफारिशें सक्षम प्राधिकारी के अनुमोदन के लिए प्रस्तुत की जाएंगी। आरंभिक गठन : राष्ट्रीय आपदा प्रबंध प्राधिकरण में पहले से ही कार्य करने वाले ऐसे चपरासी जो खुले विज्ञापन के माध्यम से भर्ती किए गए हैं, वे राष्ट्रीय आपदा प्रबंध प्राधिकरण में उनकी नियुक्ति की तारीख से इन भर्ती नियमों की निबंधनानुसार सीधी भर्ती किए जाने वाले व्यक्तियों के रूप में चपरासी नियुक्त किए गए समझे जाएंगे, जो स्तंभ 8 में यथा अधिकथित शैक्षिक और अन्य अर्हताओं की अपेक्षाओं के प्रतिनिर्देश से चयन समिति द्वारा मूल्यांकन किए जाने वाले पद के लिए अपनी उपयुक्तता के अध्यधीन होंगे। 💨 (1) (2) (3) (4) (5) (6) (7) 5200-20200 ₹. लागू नहीं लागू नहीं 18 और 25 वर्ष के बीच। डिस्पैच *(कार्यभार के केन्द्रीय सेवा, + ग्रेड वेतन होता । होता । (केन्द्रीय सरकार द्वारा समय-समय पर राइडर आधार पर समृह 'ग', 1800 ₹. जारी किए मए अनुदेशों या आदेशों के

2. मैसेंजर/ 2(2009)* परिवर्तन किया अननुसचिवीय। जा सकता है)।

अनुसार सरकारी सेवकों के लिए सामान्य अध्यर्थियों की दशा में 40 वर्ष तक और अनुस्चित जातियों और अनुस्चित जनजातियों से संबंधित अध्यर्थियों के लिए 45 बर्ब तक शिथिल की जा सकती है।) टिप्पण 1 : आयु-सीमा अवधारित करने के लिए निर्णायक तारीख भारत में अध्यर्धियाँ से आवेदन प्राप्त करने के लिए नियत की गई अतिम तस्तीख होगी । (न कि वह अंतिस तारीख जो असम, मेघालय, अरूणाचल प्रदेश, मिजोरप, मणिएर, नागालैण्ड, त्रिपुरा, सिविकम, जम्मू-कश्मीर

(7)

राज्य के लद्दाख खंड, हिमाचल प्रदेश के लाहोल और स्पीति जिले तथा चम्बा जिले के पांगी उपखंड, अंदमान और निकोबार द्वीप या लक्षद्वीप के अर्ध्यर्थियों के लिए विहित की गई है।)

टिप्पण 2: रोजगार कार्यालयों के माध्यम से की जाने वाली नियुक्ति की दशा में, आयु-सीमा अवधारित करने के लिए निर्णायक तारीख वह अंतिम तारीख होगी जिस पर रोजगार कार्यालयों से नाम भेजने के लिए कहा गया है।

(8)

(9)

(10)

आवश्यक :

- (i) मोटर साइकिल या तीन पहियों को चलाने के लिए वैद्य अनुज़प्ति
- (ii) मोटर साइकिल या तीन पहियों को चलाने में दो वर्ष का अनुभव हो ।
- (iii) मोटर साइकिल या तीन पहिया यांत्रिकी की जानकारी (अभ्यर्थी वाहन में छोटी गल्तियों का निपटारा करने के योग्य होगा)।
- (iv) अंग्रेजी और हिंदी या क्षेत्र की प्रादेशिक भाषा के पढ़ने में समर्थ हो, जिसमें संबंधित कार्यालय स्थित है।

वांछनीय :

- (i) आठवीं स्तर में उत्तीर्ण ।
- (ii) होम गार्ड या सिविल सेवकों के रुप में तीन वर्ष की सेवा।

टिप्पण 1 : अनुभव संबंधी अर्हता (अर्हताएं) सक्षम प्राधिकारी के विवेकानुसार अनुसूचित जातियों और अनुसूचित जनजातियों के अध्यर्थियों की दशा में तब शिथिल की जा सकती हैं जब चयन के किसी प्रक्रम पर सक्षम प्राधिकारी की यह राय है कि उनके लिए आरक्षित रिक्तियों को भरने के लिए अपेक्षित अनुभव रखने वाले उन समुदायों के अध्यर्थियों के पर्याप्त संख्या में उपलब्ध होने की संभावना नहीं है।

लागू नहीं होता ।

सीधी भर्ती की दशा में दो वर्ध।

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सीधी भर्ती द्वारा । भूतपूर्व सैनिकों के लिए : प्रतिनियुक्ति/पुनर्नियोजन सीधी भर्ती—राष्ट्रीय आपदा प्रबंध प्राधिकरण के ऐसे नियमित चपरासियों में से, अनुसूची के स्तंभ 8 में विहित आवश्यक अर्हता को पूरा करने के अधीन रहते हुए सीधी भर्ती द्वारा।

भूतपूर्व सैनिकों के लिए :

सशस्त्र बल के ऐसे कार्मिकों के संबंध में भी विचार किया जाएगा जो एक वर्ष की अविध के भीतर सेवानिवृत्त होने वाले हैं या रिजर्व में स्थानांतरित किए जाने वाले हैं और जो अनुसूची के स्तंभ 8 में विहित आवश्यक अर्हताओं को पूरा करते हैं। ऐसे व्यक्तियों को उस तारीख तक प्रतिनियुक्ति के निर्वंधनों पर रखा जाएगा जिस तारीख से उन्हें सशस्त्र बल से निर्मुंबत किया जाना है; तत्पश्चात उन्हें पुनर्नियोजन पर बने रहने दिया जा सकता है। ऐसे भूतपूर्व सैनिक जो पद के लिए अन्यथा पात्र हैं, पर भी पुनर्नियोजन के लिए विचार किया जाएगा।

भाग II—खण्ड 3(i)] भारत का राजपत्र : असाधारण (13)(14) भर्ती चयन समिति का गठन सक्षम प्राधिकारी की सिफारिशों के अनुमोदन के लागू नहीं होता साथ किया जाएगा। 1. अवर सचिव (प्रशासन) 2. अनुभाग अधिकारी (प्रशासन) सदस्य 3. अनुभाग अधिकारी (सामान्य और समन्वय) --सदस्य टिप्पण : चयन समिति अध्यर्थियों के साथ वैयक्तिक साक्षात्कार के आधार पर अध्यर्थियों की शैक्षिक अर्हताएं तथा अनुभव को उनकी साक्षरता के निष्पादन को समुचित महत्व देते हुए अवधारित किया जाए, उनकी सिफारिश करेगी। 2. जब प्राप्त किए गए आवेदन अधिक संख्या में हैं तो चयन समिति के द्वारा विनिश्चित किए जाने वाले मानदंडों पर आधारित, साक्षात्कार के लिए बुलाए जाने वाले अध्यर्थियों की छंटनी करने का अधिकार सुरक्षित है। 3. सीधी भर्ती के पुष्टिकरण के मामले में उपरोक्त समिति द्वारा भी विचार किया जाएगा । समिति की सिफारिशें सक्षम प्राधिकारी के अनुमोदन के लिए प्रस्तुत की जाएंगी। 4. आरंभिक गठन : राष्ट्रीय आपदा प्रबंध प्राधिकरण में पहले से ही कार्य करने वाले ऐसे चपरासी जो खुले विज्ञापन के माध्यम से भर्ती किए गए हैं, वे राष्ट्रीय आपदा प्रबंध प्राधिकरण में उनकी नियुक्ति की तारीख से इन भर्ती नियमों की निबंधनानुसार सीधी भर्ती किए जाने वाले व्यक्तियों के रूप में चपरासी नियुक्त किए गए समझे जाएंगे, जो स्तंभ 8 में यथाअधिकथित शैक्षिक और अन्य अर्हताओं की अपेक्षाओं के प्रतिनिर्देश से चयन सिमित द्वारा मूल्यांकन किए जाने वाले पद के लिए अपनी उपयुक्तता के अध्यधीन होंगे। (1) (2) (3) (4) (5) (6) (7) 3. हिंदी 1(2009)* साधारण 5200-20200 ₹. लागू नहीं होता लागू नहीं होता लागू नहीं होता लिपिक *(कार्यभार के केन्द्रीय सेवा. + ग्रेड वेतन आधार पर (समूह 'ग'), 1900 ₹. परिवर्तन किया अननुसचिवीय जा सकता है)। (8) (9) (10)लागू नहीं होता। लागू नहीं होता । लागू नहीं होता । (11)(12)प्रतिनियुक्ति द्वारा । प्रतिनियुक्ति: भूतपूर्व सैनिकों के लिए : प्रतिनियुक्ति/पुनर्नियोजन केन्द्रीय सरकार के ऐसे अधिकारी; (ग) जिन्होंने मूल संगठन में नियमित आधार पर 5200-20200 रु. + ग्रेड वेतन 1900 रु. के वेतनमान में अवर श्रेणी लिपिक या समतुल्य का पद धारण किया हुआ है; (ii) जिनकी टंकण गित (हिंदी में) 30 शब्द प्रति मिनट है; (iii) जो कम्प्यूटर कार्य करने का आधारिक ज्ञान रखते हैं । भूतपूर्व सैनिकों के लिए :

सशस्त्र बल के ऐसे कार्मिकों के संबंध में भी विचार किया जाएगा जो एक वर्ष की अविध के भीतर सेवानिवृत्त होने वाले हैं या रिजर्व में स्थानांतरित किए जाने वाले हैं और जिन्हें यथाविहित हिंदी टंकण का ज्ञान है और आधारित कम्प्यूटर

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की जानकारी रखते हैं। ऐसे व्यक्तियों को उस तारीख तक प्रतिनियुक्ति के निर्वंधनों पर रखा जाएगा जिस तारीख से उन्हें सशस्त्र बल से निर्मुक्त किया जाना है; तत्पश्चात उन्हें पुनर्नियोजन पर बने रहने दिया जा सकता है। ऐसे मृतपूर्व सैनिकों पर भी जो पद के लिए अन्यथा पात्र हैं, पुनर्नियोजन के लिए विचार किया जाएगा।

टिप्पण 1: प्रतिनियुक्ति की अविध, साधारणतया तीन वर्ष से अधिक नहीं होगी जिसे सक्षय प्राधिकारी के अनुमोदन से अधिकतम दो वर्ष की और अविध तक विस्तारित किया जा सकता है।

टिप्पण 2: प्रतिनियुक्ति पर नियुक्ति के लिए अधिकतम आयु-सीमा आवेदन प्राप्त करने की अंतिम तारीख को 58 वर्ष से अधिक नहीं होगी।

| | (13) | | S THOME AND MAN | f fir the place prison | (14) |
|---------------------|--|----------------------|-----------------------|--|---|
| | ति का गठन सक्षम प्रधि | कारी की सिफारिश | गों के अनुमोदन के | te separa control consequ | लागू नहीं होता । |
| साथ किया जाए | एगा । | | | | |
| 1. निदेशक, (प्र | शासन और समन्वय) | | —अध्यक्ष | | |
| 2. अवर सचिव | (प्रशासन) | | —सदस्य | | |
| 3. अवर सचिव | (सामान्य और समन्वय | 1) | —सदस्य | | |
| की | न सिमिति अध्यर्थियों के शैक्षिक अर्हताओं और व चित महत्व देते हुए जो गी। | अनुभव के लिए उन | की साक्षरता के निष्पा | दन को ऐसा | |
| किए जाने वाले | कए गए आवेदने अधिव मानदंडों पर आधारित का अधिकार सुरक्षित | ा, साक्षात्कार के वि | | | 50) |
| | · | The Astron | | THE PARTY OF THE P | THE PARTY |
| (1) | (2) | (3) | (4) | (5) | (6) |
| 4. खजांची | 1(2009)* | साधारण | 5200-20,200 | लागू नहीं होता | लागू नहीं होता |
| | *(कार्यभार के | केन्द्रीय सेवा, | रु. + ग्रेड वेतन | | |
| | आधार पर | (समूह 'ग') | 1900 ₹. | | i from the gare |
| | परिवर्तन किया | अननुसचिवीय | | | |
| | जा सकता है)। | | | | |
| | | | | In the said | 2,300 |
| 100 | (7) | (8) | Sept 1 | (9) | (10) |
| लागू | नहीं होता | लागू नहीं होता | THE RESIDENTIAL | लागू नहीं होता | लागू नहीं होता |
| 134- | To a part of the same of | BEN SECTED IN | - | W. W. | |
| Waster . | (11) | | 14-213 | | (12) |
| प्रतिनियुक्ति द्वार | 1 / 200 | = 1 100% | | ानियुक्ति : द्रीय सरकार के ऐसे पदाधि | कारियों में से- |
| भूतपर्व सैनिकों | के लिए: | | (व | | ं नियमित आधार पर सदृश पद धार |
| प्रतिनियुक्ति/पुन | र्नियोजन | | | किये हुए हैं; या | |
| | | | | The second secon | ज में 5200–20200 रु. + ग्रेड वेत जमान पद पर आठ वर्ष नियमित सेव |
| | | | | की है या सम्बद्धा | |

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- (ख) (i) सचिवालय प्रशिक्षण और प्रबंध (आइ.एस.टी.एम.) संस्थान में रोकड़ और लेखा में प्रशिक्षण लिया है या समतुल्य
 - (ii) रोकड़ या लेखा संचालन में तीन वर्ष का अनुभव रखता है।भूतपूर्व सैनिकों के लिए:

सशस्त्र बल के ऐसे कार्मिकों के संबंध में भी विचार किया जाएगा जो एक वर्ष की अवधि के भीतर सेवानिवृत होने वाले हैं या रिजर्व में स्थानंतरित किए जाने वाले हैं और जिनके पास अपेक्षित अनुभव और विहित अर्हताएं हैं । ऐसे व्यक्तियों को उस तारीख तक प्रतिनियुक्ति के निर्वंधनों पर रखा जाएगा जिस तारीख से उन्हें सशस्त्र बल से निर्मुक्त किया जाना है । तत्पश्चात उन्हें पुनर्नियोजन पर बने रहने दिया जा सकता है । टिप्पण 1-प्रतिनियुक्ति की अवधि, साधारणतया तीन वर्ष से अधिक नहीं होगी जिसे सक्षम प्राधिकारी के अनुमोदन से अधिकतम दो वर्ष की और अवधि तक विस्तारित किया जा सकता है ।

टिप्पण 2-प्रतिनियुक्ति पर नियुक्ति के लिए अधिकतम आयु-सीमा आवेदन प्राप्त करने की अंतिम तारीख को 58 वर्ष से अधिक नहीं होगी।

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भर्ती चयन समिति का गठन सक्षम प्राधिकारी की सिफारिशों के अनुमोदन के लागू नहीं होता ।
साथ किया जाएगा ।

1. निदेशक (प्रशासन और समन्वय) — अध्यक्ष
2. अवर सचिव (प्रशासन) — सदस्य

3. अवर सचिव (सामान्य और समन्वय) — सदस्य

टिप्पण : चयन समिति अध्यर्थियों के साथ वैयक्तिक साक्षात्कार के आधार पर अध्यर्थियों

टिप्पण : चयन समिति अभ्यर्थियों के साथ वैयक्तिक साक्षात्कार के आधार पर अभ्यर्थियों की शैक्षिक अर्हताएं तथा अनुभव को उनकी साक्षरता के निष्पादन को समुचित महत्व देते हुए अवधारित किया जाए, उनकी सिफारिश करेगी ।

2. जब प्राप्त किए गए आवेदन अधिक संख्या में हैं तो चयन सिमिति के द्वारा विनिश्चित किए जाने वाले मानदंडों पर आधारित, साक्षात्कार के लिए बुलाए जाने वाले अभ्यर्थियों की छंटनी करने का अधिकार सुरक्षित है ।

| (1) | (2) | (3) . | (4) | (5) | (6) |
|-----------|---|---|---------|-----|----------------|
| 5. भंडारी | 1(2009)* *(कार्यभार के आधार पर परिवर्तन किया जा सकता है)। | साधारण केन्द्रीय सेवा, (समूह 'ग') अननुसचिवीय | 4200 ₹. | | लागू नहीं होता |

महत्व देते हुए अवधारित किया जाए, उनकी सिफारिश करेगी ।

2. जब प्राप्त किए॰गए आवेदन अधिक संख्या में हैं तो चयन समिति के द्वारा विनिश्चित किए जाने वाले मानदंडों पर आधारित, साक्षात्कार के लिए बुलाए जाने वाले अभ्यर्थियों

की छंटनी करने का अधिकार सुरक्षित है।

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प्रतिनियुक्ति द्वारा । भूतपूर्व सैनिकों के लिए प्रतिनियुक्ति/पुनर्नियोजन

केन्द्रीय सरकार या राज्य सरकारों/ संघ राज्य क्षेत्रों के ऐसे पदाधिकारियों में से:

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- (क) (i) जो मूल संगठन में नियमित आधार पर सदृश पद धारण किया हुआ है; या
 - (ii) जिन्होंने मूल संउगन में 5200-20,200 रु. + ग्रेड वेतन 2400 रु. के वेतनमान के पद पर कम से कम 5 वर्ष नियमित सेवा की है या समतुल्य; और
- (ख) आवश्यक शैक्षिक अर्हताएं और अनुभव रखता है जो निम्नलिखित

शैक्षिक अर्हताएं:

(क) आवश्यक:

किसी मान्ताप्राप्त संस्था से इलैक्ट्रानिक्स या दूरसंचार में डिप्लोमा

(ख) वांछनीयः

सी.सी.एन.ए. (सिसको सर्टीफाइड नेटवर्क एसोसिएट) अर्हता । अनुभवः

संचार और नेटवर्किंग के क्षेत्र में तीन वर्ष का अनुभव जिसके अधीन रक्षा बलों या केन्द्रीय पुलिस संगठनों या पुलिस या पुलिस बेतार और संचार या दूरसंचार में प्रबंध और नियंत्रण नेटवर्क भी सम्मिलित है ।

भूतपूर्व सैनिकों के लिए:

सशस्त्र बल के ऐसे कार्मिकों के संबंध में भी विचार किया जाएगा जो एक वर्ष की अवधि के भीतर सेवानिवृत्त होने वाले हैं या रिजर्व में स्थानांतरित किए जाने वाले हैं और जिनके पास अपेक्षित अनुभव और विहित अर्हताएं हैं । ऐसे व्यक्तियों को उस तारीख तक प्रतिनियुक्ति के निर्वधनों पर रखा जाएगा जिस तारीख से उन्हें सशस्त्र बल से निर्मुक्त किया जाना है। तत्पश्चात् उन्हें पुनर्नियोजन पर बने रहने दिया जा सकता है। टिप्पण 1 : प्रतिनियुक्ति की अवधि, साधारणतया तीन वर्ष से अधिक नहीं होगी जिसे सक्षम प्राधिकारी के अनुमोदन से अधिकतम दो वर्ष की और अवधि तक विस्तारित किया जा सकता है।

टिप्पण 2 : प्रतिनियुक्ति पर नियुक्ति के लिए अधिकतम आयु-सीमा आवेदन प्राप्त करने की अंतिम तारीख को 58 वर्ष से अधिक नहीं होगी।

| | (13) | | | | (14) |
|----------------------------|--|----------------------------|----------------------------|--|--|
| भर्ती चयन समि | ते का गठन सक्षम | प्राधिकारी की वि | प्रफारिशों के अ | नुमोदन के | लागू नहीं होता । |
| साथ किया जाए | | | | 9 | |
| 1. निदेशक (प्रशा | सन और समन्वय) | | —अध्यक्ष | | |
| 2. अवर सचिव (| | | —सदस्य | | |
| 3. अवर सचिव (| सामान्य और समन्वय |) | —सदस्य | | |
| | न समिति अभ्यर्थियों । | | | | |
| | शैक्षिक अर्हताएं तथा | | | | |
| | च देते हुए अवधारित | | | | |
| | प्राप्त किए गए आ | | | | |
| | नश्चत किए जाने वा वाले अभ्यर्थियों की | | | | |
| 9111 | जारा जानाना ना | 0011 47(1 47) 9 | 11 1111 811111 6 | | |
| | | | | 7.5 | (6) |
| (1) | (2) | (3) | (4) | (5) | (6) |
| 7. तकनिशियन | 2*(2009) *कार्यभार के | साधारण केन्द्रीय सेवा, | 9300-34,800 + ਸ਼ੇਵ ਕੇਰਜ | रु. लागू नहीं होता | लागू नहीं होता |
| (सूचना और प्रौद्योगिकी) | कायभार क आधार पर | कन्द्राय सवा, समूह 'ग', | + ग्रंड वतन 4200 रु. | | |
| Man-14/1/ | परिवर्तन किया | अननुसचिवीय | 1200 11 | | |
| | ज़ा सकता है | | | | |
| | | | | | |
| (7) | | (8) | | (9) | (10) |
| लागू नहीं होता | | लागू नहीं होता | | लागू नहीं होता | लागू नहीं होता |
| | | | | | |
| (1) |) | | | | (12) |
| प्रतिनियुक्ति द्वारा | | | | केन्द्रीय सरकार या राज्य | सरकारों/ संघ राज्य क्षेत्रों के |
| भूतपूर्व सैनिकों के | | | | पदाधिकारियों में से : | |
| प्रतिनियुक्ति/पुनर्नि | | | | (क) (i) जो मूल संगठन किया हुआ है; या | में नियमित आधार पर सदृश पद ध |
| | | | | (ii) जिन्होंने मूल संग | ਰਿਜ ਸੇਂ 5200-20,200 ਨ. + ਸ਼ੇਫ ਰੰ |
| | | | | | तनमान के पद पर कम से कम 5 व |
| | | | | | ी है या समतुल्य; और |
| | | | | (ख) आवश्यक शीक्षक अहे है : | ताएं और अनुभव रखता है जो निम्नर्लि |
| | | | | रु : शैक्षिक अर्हताएं: | |
| | | | | | संस्था से कम्प्यूटर विज्ञान या सृ |
| | | | | प्रौद्योगिकी में डिप्लोम | |
| | | | | अनुभवः | |
| | | | | (क) आवश्यकः | |
| | | | | and the second s | |
| | | | | कम्प्यूटर हार्डवेयर य | |
| | | | | कम्प्यूटर हार्डवेयर र जिसके अंतर्गत रक्षा ब | ग साफ्टवेयर में तीन वर्ष का अनु लों या केन्द्रीय पुलिस संगठनों या पुर् दूरसंचार या सूचना प्रौद्योगिकी में जि |

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(12)

दिनचर्या गड़बड़ी दूर करने वाला और जो लैन या वैन प्रशासक भी सम्मिलित है ।

(ख) वांछनीयः

सूचना सुरक्षा और डाटाबेस और प्रबंध का एक्सपोजर करना । भूतपूर्व सैनिकों के लिए :

सशस्त्र बल के ऐसे कार्मिकों के संबंध में भी विचार किया जाएगा जो एक वर्ष की अवधि के भीतर सेवानिवृत होने वाले हैं या रिजर्व में स्थानांतरित किए जाने वाले हैं और जिनके पास अपेक्षित अनुभव और विहित अर्हताएं हैं। ऐसे व्यक्तियों को उस तारीख तक प्रतिनियुक्ति के निर्वंधनों पर रखा जाएगा जिस तारीख से उन्हें सशस्त्र बल से निर्मुक्त किया जाना है। तत्पश्चात् उन्हें पुनर्नियोजन पर बने रहने दिया जा सकता है। टिप्पण 1: प्रतिनियुक्ति की अवधि, साधारणतया तीन वर्ष से अधिक नहीं होगी जिसे सक्षम प्राधिकारी के अनुमोदन से अधिकतम दो वर्ष की और अवधि तक विस्तारित किया जा सकता है।

टिप्पण 2 : प्रतिनियुक्ति पर नियुक्ति के लिए अधिकतम आयु-सीमा आवेदन प्राप्त करने की अंतिम तारीख को 58 वर्ष से अधिक नहीं होगी।

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भर्ती चयन समिति का गठन सक्षम प्राधिकारी की सिफारिशों के अनुमोदन के साथ किया जाएगा ।

लागू नहीं होता ।

- निदेशक (प्रशासन और समन्वय)
- —अध्यक्ष
- 2. संयुक्त सलाहकार (संचार और सूचना प्रौद्योगिकी)
- —सदस्य
- 3. सहायक सलाहकार (सूचना प्रौद्योगिकी)
- __सहस्य

टिप्पण 1 : चयन समिति अभ्यर्थियों के साथ वैयक्तिक साक्षात्कार के आधार पर अभ्यर्थियों की शैक्षिक अर्हताएं तथा अनुभव को उनकी साक्षरता के निष्पादन को समुचित महत्व देते हुए अवधारित किया जाए, उनकी सिफारिश करेगी।

टिप्पण 2 : जब प्राप्त किए गए आवेदन अधिक संख्या में हैं तो चयन समिति के द्वारा विनिश्चत किए जाने वाले मानदंडों पर आधारित, साक्षात्कार के लिए बुलाए जाने वाले अभ्यर्थियों की छंटनी करने का अधिकार सुरक्षित है।

[फा. सं. 44-19/2006-एनडीएम-III (ए)/IV]

प्रोमिला सेनगुप्ता, अवर सचिव

MINISTRY OF HOME AFFAIRS NOTIFICATION

NOTIFICATION

New Delhi, the 13th April, 2009

G.S.R. 250(E).—In exercise of the powers conferred by Section 5 read with Section 75 of the Disaster Management Act, 2005 (53 of 2005), the Central Government hereby makes the following rules regulating the method of recruitment to the various Group 'C' posts in the National Disaster Management Authority, namely:—

- 1. Short title and commencement.—(1) These rules may be called the National Disaster Management Authority, Group 'C' posts Recruitment Rules, 2009.
 - (2) They shall come into force on the date of their publication in the Official Gazette.
 - Application.—These rules shall apply to the posts specified in column 1 of the Shedule annexed thereto.
- 3. Number of posts, classification and scale of pay.—The number of posts, their classification and the scale of pay attached thereto shall be as specified in columns (2) to (4) of the said Schedule.

- 4. Method of recruitment, age-limit, qualifications, etc.—The method of recruitment, age-limit, qualifications and other matters relating to the said posts shall be as specified in columns (5) to (14) of the said Schedule.
- 5. Liability of persons appointed as Peons to undergo training as Home Guards.—Notwithstanding anything contained in these rules, every person appointed as a Peon under these rules excepting those who are physically handicapped shall undergo training as a Home Guard for a period of three years.

Provided that the Commandant General, Home Guards, may having regard to the performance of and standard of training achieved by any person during the period of training reduce such period to two years for reasons to be recorded in writing.

- 6. Disqualification.-No person,-
 - (a) who has entered into or contracted a marriage with a person having a spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to any of the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

- 7. Power to relax.—Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by orders and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.
- 8. Saving.—Nothing in these rules shall affect reservations, relaxation of age-limit, and other concessions required to be provided for the candidates belonging to the Scheduled Castes, the Scheduled Tribes, the the Other Backward Classes, the Ex-servicemen and the other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

| | | | S | CHEDULE | | , - Y |
|---------------------|---|---|--|--|---|--|
| Name of the Post | Number of Posts | Classification | Scale of Pay | Whether Selection post or non- selection post | Whether benefit of added years of service admissible under rule 30 of the Central Civil Service (Pension) Rules, 1972 | Age limit for direct recruits |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. Peon | 3(2009)* *Subject to variation dependent on workload. | General Central Service Group 'C' Non-Ministerial | Rs. 5,200- 20,200 Plus Grade Pay Rs. 1,800 | Not applicable | Not applicable | Between 18 and 25 years. (Relaxable for Government servants up to the age of 40 years in the case of General candidates and up to 45 years in the case of candidates belonging to the Scheduled Castes or the Scheduled Tribes in accordance with the instructions or orders issued by the Central Government from |
| | | | | | | time to time). Note 1: The crucial date for determining the age limit |
| | | | | 37/09/32 | antianas A | shall be the closing date for receipt of applications from |
| | | | | | | candidates in India (and not the closing date prescribed for those in Assam, |
| | | | | ella de como ella Mintro | | Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, |
| | | Algo I alex II. | | | | Ladakh Division, of Jammu and Kashmir State, Lahaul and Spiti District and Pang Sub-Division of Chamba |
| of the same | | | | | | District of Himachal Pradesh |
| | | | | | | Andaman and Nicobar Islands or Lakshadweep |

| | | (7) |
|--|--|--|
| | | the Employment Exchange, the crucial date for determining the age limit shall be the last date upto which the Employment |
| Educational and other qualifications | Whether age and education qualifications prescribed f | |
| required for direct recruits | direct recruits will apply in t | |
| (8) | (9) | (10) |
| Essential: Middle School Standard Pass Desirable: Training in 'Basic' and 'Refresher' course in Home Guard, Civil Defence, etc. | Not applicable | Two years for direct recruits |
| Method of recruitment : Whether by direct recruitment or by promotion or by deputation/absorption and | In case of recruitment by pro- from which promotion/deputa | motion/deputation/absorption, grades tion/absorption to be made |
| percentage of the vacancies to be | | |
| percentage of the vacancies to be | | (12) |
| percentage of the vacancies to be filled by various methods (11) | | (12) Not applicable |
| percentage of the vacancies to be filled by various methods (11) By direct recruitment. If a Departmental Promotion Committee exists, | Ci Se | |
| percentage of the vacancies to be filled by various methods (11) By direct recruitment. If a Departmental Promotion Committee exists, | Ci Se | Not applicable ircumstances in which Union Public ervice Commission is to be consulted |
| percentage of the vacancies to be filled by various methods (11) By direct recruitment. If a Departmental Promotion Committee exists, what is its composition (13) Recruitment will be made with the approval of the competent authority on the recommendations of | Ci Se in | Not applicable ircumstances in which Union Public ervice Commission is to be consulted making recruitment |
| percentage of the vacancies to be filled by various methods (11) By direct recruitment. If a Departmental Promotion Committee exists, what is its composition (13) Recruitment will be made with the approval of the competent authority on the recommendations of | Ci Se in —Chairman | Not applicable ircumstances in which Union Public ervice Commission is to be consulted making recruitment (14) |
| percentage of the vacancies to be filled by various methods (11) By direct recruitment. If a Departmental Promotion Committee exists, what is its composition (13) Recruitment will be made with the approval of the competent authority on the recommendations of Selection Committee consisting of: 1. Under Secretary (Admn.) 2. SO (Admn.) | Ci Se in —Chairman —Member | Not applicable ircumstances in which Union Public ervice Commission is to be consulted making recruitment (14) |
| percentage of the vacancies to be filled by various methods (11) By direct recruitment. If a Departmental Promotion Committee exists, what is its composition (13) Recruitment will be made with the approval of the competent authority on the recommendations of Selection Committee consisting of: 1. Under Secretary (Admn.) 2. SO (Admn.) 3. SO (General and Coord.) | Ci Se in —Chairman | Not applicable ircumstances in which Union Public ervice Commission is to be consulted making recruitment (14) |
| percentage of the vacancies to be filled by various methods (11) By direct recruitment. If a Departmental Promotion Committee exists, what is its composition (13) Recruitment will be made with the approval of the competent authority on the recommendations of Selection Committee consisting of: 1. Under Secretary (Admn.) 2. SO (Admn.) 3. SO (General and Coord.) Notes: (1) The Selection Committee shall make its recomplasis of personal interviews with the candidates, gweightage, as may be determined by the Coeducational qualifications and experience of the coeducational qualifications and experience of the coeducational qualifications and experience of the coeducational gualifications and experience of th | —Chairman —Member —Member —mendations on the giving appropriate ommittee, to the | Not applicable ircumstances in which Union Public ervice Commission is to be consulted making recruitment (14) |
| percentage of the vacancies to be filled by various methods (11) By direct recruitment. If a Departmental Promotion Committee exists, what is its composition (13) Recruitment will be made with the approval of the competent authority on the recommendations of Selection Committee consisting of: 1. Under Secretary (Admn.) 2. SO (Admn.) | —Chairman —Member —Member —mendations on the giving appropriate symmittee, to the candidates as well sarge, the Selection didates to be called | Not applicable ircumstances in which Union Public ervice Commission is to be consulted making recruitment (14) |

Wheelers.

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(4) Initial Constitution: Peons already working in the National Disaster Management Authority, having been recruited through an open advertisement, will deem to have been appointed as Peons as direct recruits in terms of these recruitment rules from the date of their joining the National Disaster Management Authority, subject to their suitability for the post being assessed by the Selection Committee, with reference to the requirements of educational and other qualifications, as laid down in Column 8.

| (1) | (2) | (3). | (4) | (5) | (6) | (7) |
|-----|---|---|--|---|--|---|
| | *Subject to variation dependent on workload. | General Central Service Group 'C' Non-Ministerial | Rs. 5,200- 20,200 Plus Grade Pay Rs. 1,800 | Not applicable | Not applicable | Between 18 and 25 years. (Relaxable for Government servants up to the age of 40 years in the case of General candidates and up to 45 years in the case of candidates belonging to the Scheduled Castes or |
| | | | | | | the Scheduled Tribes in |
| | | | | | by . Junio be | accordance with the instructions or orders issued by the Central Government from time to time). |
| | | | | | | Note 1: The crucial date for |
| | | Not applicable | | | | determining the age limit shall be the closing date for |
| | | | | | | receipt of applications from |
| | | | | | 175 | candidates in India (and not |
| | | romstancer in a ervice Commissio | | | | for those in Assam. |
| | | making recruish | | | | Meghalaya, Arunacha Pradesh, Mizoram, Manipur |
| | | (11) | | | | Nagaland, Tripura, Sikkim |
| | | | 100 | | | Ladakh Division, of Jamma and Kashmir State, Lahau |
| | | | | | | and Spiti District and Pang |
| | | | | | | Sub-Division of Chamba |
| | | | | | | District of Himachal Pradesh Andaman and Nicoba |
| | | | | | | Islands or Lakshadweep. |
| | | | | | | Note 2 : In case o |
| | | | | | mmigast ett allem | recruitment made through |
| | | | | | | the Employment Exchange |
| | | | | | | determining the age limit |
| | | | | | | shall be the last date upto |
| | | | | | | which the Employmen |
| | | | | | | Exchange is asked to submi |
| | | | | | | the names. |
| | | | | of visite Selection for the Selection that connection | the received is larged for list the couplid to be decided by | |

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- (ii) Two years' experience in driving Motor Cycle or Three Wheelers.
- (iii) Knowledge of Motor Cycles or Three Wheelers mechanism. (The candidate should be able to resolve minor defects in the vehicles).
- (iv) Ability to read English and Hindi or Regional language of the area in which the concerned office is situated.

Desirable:

- (i) Pass in the 8th standard.
- (ii) 3 years' service as Home Guard or Civil Volunteers.

Note: The qualification regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to the Scheduled Castes or Scheduled Tribes if at any stage of selection the competent authority is of the opinion that the sufficient number of candidates with requisite experience are not likely to be available to fill up the vacancy reserved for them.

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By direct recruitment.

For Ex-Servicemen: Deputation or re-employment.

Direct recruitment—From amongst the regular Peons of the National Disaster Management Authority subject to their fulfilling the essential qualifications prescribed in Col. 8 of the Schedule.

For Ex-Servicemen: The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and fulfilling the essential qualifications prescribed in Col. 8 of the Schedule shall also be considered. Such persons would be given deputation terms up to the date on which they are due to release from the Armed Forces; thereafter they may be continued on reemployment. The ex-servicemen, who are otherwise eligible for the post, will be considered for re-employment.

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Recruitment will be made with the approval of the competent authority on the recommendations of a Selection Committee consisting of:

Under Secretary (Admn.)

-- Chairman

2. SO (Admn.)

---Member

3. SO (General and Coord.)

-Member

Notes:

- (1) The Selection Committee shall make its recommendations on the basis of personal interviews with the candidates, giving appropriate weightage, as may be determined by the Committee, to the educational qualifications and experience of the candidates as well as to their performance in the interview.
- (2) When the number of applications received is large, the Selection Committee reserves the right to shortlist the candidates to be called for interview, based on the criteria to be decided by the Committee.
- (3) The cases of confirmation of direct recruits shall also be considered by the above Committee. The recommendations of the Committee shall be put up to the competent authority for approval.
- (4) Initial Constitution: Messengers/Despatch Riders already working in the National Disaster Management Authority, having been recruited through an open advertisement, will deem to have

Not applicable

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been appointed as Messengers/Despatch Riders as direct recruits in terms of these recruitment rules from the date of their joining the National Disaster Management Authority, subject to their suitability for the post being assessed by the Selection Committee, with reference to the requirements of educational and other qualifications, as laid down in Column 8.

| as laid do | wn in Column 8. | | | | | |
|-------------------------|---|---|--|--|--|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 3. Hindi Typist | One (2009)* *Subject to variation dependent on workload. | General Central Service Group 'C' Ministerial | Rs. 5,200- 20,200 Plus Grade Pay Rs. 1,900 | Not applicable | e Not applicable | Not applicable |
| management again | (8) | | (9) | | | (10) |
| | Notapplicable | | Not applie | cable | | Not applicable |
| | (11) | | 0.00171.0 -5-01 | | (i2) | |
| | | tation or re-employs | | in the scale of present in the scale of one year and computer known such persons of date on which Forces; there employment. The for the post, windown in the post, windown in the post, windown in the post, windown in the post, with the present in the prese | post of Lower Division ay of Rs. 5200&20200 r basis in the parent or ng speed (in Hindi) of ic knowledge to work emen: The Armed Fore to be transferred to red knowing Hindi typic ledge as prescribed shawould be given deputa they are due to release they are due to release they are for re- of deputation will ordinate of deputation will ordinate they are due to release the ex-servicemen, who ill be considered for re- of deputation will ordinate approval of the Courn age limit for appoint 58 years of age as or pplications. | D plus Grade Pay Rs ganization; 30 words per minute on computer. The Personnel due to serve within a perion g and having basis and having basis and having basis and having basis are of the Armer continued on reare otherwise eligible employment. The property of the property of the period of the |
| Approximate designation | (13) | | | | (14) | |
| Darruites | CONTRACTOR AND A CREATING THE PARTY THAT | Ith the annioval of | the | | Not applicable | constitute and part of |

Recruitment will be made with the approval of the competent authority on the recommendations of Selection Committee consisting of:

- Director (Admn. and Coord.)
- 2. Under Secretary (Admn.)
- 3. Under Secretary (General and Coord.)

-Member

-Chairman

-Member

Notes:

(1) The Selection Committee shall make its recommendations on the basis of personal interviews with the candidates, giving appropriate weightage, as may be determined by the Committee, to the

(13)

educational qualifications and experience and computer knowledge of the candidates their service record as well as to their performance in the interview.

(2) When the number of applications received is large, the Selection Committee reserves the right to shortlist the candidates to be called for interview, based on the criteria to be decided by the Committee.

| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
|------------|--|--|--|-----------------|---------------------|--------------------------------|
| 4. Cashier | One (2009)* *Subject to variation dependent on workload. | General Central Service Group 'C' Ministerial. | Rs. 5,200- 20,200 Plus Grade Pay Rs. 2,400 | Not applicable | | Not applicable |
| | | | beller (vieta | endeted art rea | the material of the | earcachmane.) Elywensom jot |

| (8) | (9) | (10) |
|----------------|---|----------------|
| Not applicable | Not applicable | Not applicable |
| (11) | - 5888, No. 1305, Plant 1 (1975) and 1 (1986) | (12) |

By deputation

From amongst the official of the Central Government :-

(a) (i) holding analogous post on regular basis in the parent organisation;

10

(ii) having at least eight years of regular service in the posts in the scale of pay of Rs. 5,200-20,200 plus Grade Pay Rs. 1,900 or equivalent in the parent organisation.

and

- (b) (i) having undergone training in Cash and Accounts in the Institute of Secretariat Training and Management (ISTM) or equivalent.
- (ii) having three years experience in handling Cash and

For Ex-Servicemen: The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and having undergone training and possessing experience as prescribed shall also be considered. Such persons would be given deputation terms up to the date on which they are due to release from the Armed Forces; thereafter they may be continued on re-employment. The ex-servicemen, who are otherwise eligible for the post, will be considered for re-employment.

Notes

- (1) The period of deputation will ordinarily be three years, which may be extended further upto a maximum period of two years with the approval of the Competent Authority.
- (2) The maximum age limit for appointment by deputation shall not exceed 58 years of age as on the closing date for the receipt of applications.

For Ex-Servicemen: Deputation or re-employment.

| (13) | | = 190/2 | | (14) | |
|---|--|--|--|---|---|
| Recruitment will be made v competent authority on the Selection Committee consi | recommendations o | the f | i villagilessi va vivaliber | Not applicable | the contrary for new letters and the |
| 1. Director (Admn. and | | —Cha | irman | | |
| Under Secretary (Ad | mn.) | Mer | | | |
| 3. Under Secretary (Ger | neral and Coord.) | —Mer | nber | | Land to the land |
| Notes: | | | | | |
| (1) The Selection Committee basis of personal interviews weightage, as may be de educational qualifications, of the candidates their services the interview. (2) When the number of app | with the candidates, termined by the C experience and comp ecord as well as to the lications received is l | giving appro committee, to puter knowled neir performant large, the Sele | priate o the lge of nce in | | |
| Committee reserves the righ for interview, based on the c | riteria to be decided | by the Comm | ittee. | | |
| (1) (2) | (3) | (4) | (5) | (6) | (7) |
| 5. Store One* (2009 Keeper *Subject to variation dependent on workload | Service, (Group 'C') Non-Ministerial. | Rs. 9,300-3 Plus Grade Rs. 4,200. | | Not applicable | Not applicable |
| (8) | wala kasa pegalusa | (9) | | | (10) |
| Y-4 | | | | | (10) |
| Not applicable | N | ot applicable | | .N | lot applicable |
| Not applicable (11) | N | ot applicable | | (12) | |
| | N | From amo Manageme | nt Authorit | | ot applicable |
| (11) | N | From amo Managemen | nt Authoria al Governi | (12) regular employees of ty, failing which from ar | the National Disas |
| | N | From amo Manageme other Centr (a)(i) holdir | nt Authori al Governi ig analogo | (12) regular employees of ty, failing which from ar ment organisations:— us post on regular basis i | the National Disas nongst the officials of |
| (11) | N | From amo Managemer other Centr (a)(i) holdir (ii) har scale of | nt Authorit al Governi ng analogo ving atleas | (12) regular employees of ty, failing which from ar ment organisations:— us post on regular basis if Or st five years of regular s | the National Disass mongst the officials of in the parent organisati |
| (11) | N | From amo Managemer other Centr (a)(i) holdir (ii) har scale of | nt Authorical Government and Governm | (12) regular employees of ty, failing which from ar ment organisations:— us post on regular basis if Or st five years of regular s | the National Disas mongst the officials of in the parent organisati |
| (11) | N | From amo Managemei other Centr (a)(i) holdir (ii) ha scale of in the p | nt Authorical Government and Government and Government of Government of Government of Government organization and | (12) regular employees of ty, failing which from arment organisations:— us post on regular basis if Or st five years of regular s. 5,200-20,200+Grade Panisation; | the National Disas nongst the officials of in the parent organisati service in the posts in ay Rs. 2,400 or equival |
| (11) | N | From amo Managemer other Centr (a)(i) holdir (ii) ha scale of in the p | nt Authorical Government and Government and Government organization of Rs. parent organization organization of Rs. parent organization of Rs. parent organization | (12) regular employees of ty, failing which from arment organisations:— us post on regular basis if Or st five years of regular s. 5,200-20,200+Grade Panisation; | the National Disasmongst the officials of in the parent organisation at the parent organisation at the posts in ay Rs. 2,400 or equival |
| (11) | | From amo Managemer other Centr (a)(i) holdir (ii) has scale of in the p (b) (i) hav (ii) hav For Ex-Serv | nt Authorital Governations and Governations at least pay of Rs. parent organing experience in graph basic kricemen: | (12) regular employees of ty, failing which from ar ment organisations:— us post on regular basis i Or st five years of regular s 5,200-20,200+Grade Panisation; and ence in handling Stores; | the National Disa nongst the officials of in the parent organisat service in the posts in ay Rs. 2,400 or equiva |

| [भाग II—खण्ड | 3(i)]. | Y35. 1.301 | भारत का राजपत्र : | असाधारण | | g-1 |
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| | | | | (12) | | 7 |
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| | | | extended further of the Competen (2) The maximum | age limit for appoi | period of two years | s with the approvion shall not exceed |
| the east and a | 0)Hu-230-920- | or naranty case in | 58 years of age a | as on the closing d | ate for the receipt | of applications. |
| A seeman | | (13) | 1,000,000 | | (14) | the Section of the |
| Recruitment | will be made wi | ith the approval of | the competent autho | ority on the | Not applicable. | Carrier Very |
| recommenda | tions of Selecti | on Committee con | sisting of: | | | |
| 1. Director (A | dmn. and Coor | d.) | —Chairman | | | |
| 2. Under Secre | | Normalia and | Member | | | |
| 3. Under Secre | etary (General | and Coord.) | -Member | | | |
| Notes: | | | | | | |
| personal inter- determined by | view with the c | andidates, giving a ee, to the education | commendations on t ppropriate weightage nal qualifications, ex | e, as may be sperience in | | |
| | | mance in the interv | of the candidates, th | ien service | | |
| | as men perior | mance in the littery | | | | |
| | number of armi | the second secon | | Committee | | |
| | | ications received is | s large, the Selection | | | |
| reserves the ri | ght to shortlist | ications received is the candidates to b | | | | |
| reserves the ri | ght to shortlist | ications received is | s large, the Selection | | 81) | |
| reserves the ri | ght to shortlist be decided by | the candidates to be the Committee. | s large, the Selection be called for interview | w, based on | (6) | (7) |
| reserves the ri the criteria to | ght to shortlist be decided by (2) | ications received is the candidates to be the Committee. | s large, the Selection be called for interview (4) | w, based on (5) | (6) | (7) |
| (1) 6. Technician | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent | the candidates to be the Committee. | s large, the Selection be called for interview | w, based on (5) | | |
| (1) 6. Technician (Communi- | ght to shortlist be decided by (2) One* (2009) *Subject to variation | (3) General Central Service, (Group 'C') | (4) Rs. 9,300—34,800- Plus Grade Pay | w, based on (5) | | (7) Not applicable |
| (1) 6. Technician (Communi- | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent | (3) General Central Service, (Group 'C') | (4) Rs. 9,300—34,800- Plus Grade Pay | w, based on (5) | | Not applicable |
| (1) 6. Technician (Communications) | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 | w, based on (5) | Not applicable | Not applicable |
| (1) 6. Technician (Communications) | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 | w, based on (5) | Not applicable | Not applicable |
| (1) 6. Technician (Communications) (8) Not applicable | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 | w, based on (5) | Not applicable | Not applicable |
| (1) 6. Technician (Communications) (8) Not applicable | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 (9) Not applicable From amongst | (5) Not applicable (12) the officials of t | Not applicable (10 Not appl | Not applicable |
| (1) 6. Technician (Communications) (8) Not applicable | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 (9) Not applicable From amongst Governments/Un | (5) Not applicable (12) the officials of t | Not applicable (10 Not applicable) Not applicable | Not applicable icable ernment or Sta |
| (1) 6. Technician (Communications) (8) Not applicable (1) By deputation | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 (9) Not applicable From amongst Governments/Un | (12) the officials of thion Territories: | Not applicable (10 Not applicable) Not applicable | Not applicable icable ernment or Sta |
| (1) 6. Technician (Communications) (8) Not applicable (1) By deputation | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 (9) Not applicable From amongst Governments/Un (a)(i) holding ana | (12) the officials of the position of the posi | Not applicable (10 Not appl the Central Government of the part | Not applicable icable ernment or Sta arent organisatio |
| (1) 6. Technician (Communications) (8) Not applicable (1) By deputation | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 (9) Not applicable From amongst Governments/Un (a)(i) holding ana (ii) having atleas of pay of Rs. 5,2 parent organisati | (12) the officials of the polynomial of the poly | Not applicable (10 Not appl the Central Government of the passis in the page of the pag | Not applicable icable ernment or Sta arent organisatio e posts in the sca r equivalent in the |
| (1) 6. Technician (Communications) (8) Not applicable (1) By deputation | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 (9) Not applicable From amongst Governments/Un (a)(i) holding ana (ii) having atleas of pay of Rs. 5,2 parent organisati | (12) the officials of the nion Territories: alogous post on region or st five years of reg 200-20,200+Grade ion; and the essential educate | Not applicable (10 Not appl the Central Government of the passis in the page of the pag | Not applicable icable ernment or Sta arent organisatio e posts in the sca r equivalent in the |
| (1) 6. Technician (Communications) (8) Not applicable (1) By deputation | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 (9) Not applicable From amongst Governments/Un (a)(i) holding ana (ii) having atleas of pay of Rs. 5,2 parent organisati (b) possessing the as given below: Educational Qua | (12) the officials of the third Territories: alogous post on region or st five years of region; and the essential education. | Not applicable (10 Not appl the Central Government of the passis in the page of the pag | Not applicable icable ernment or Sta arent organisatio e posts in the sca r equivalent in the |
| (1) 6. Technician (Communications) (8) Not applicable | ght to shortlist be decided by (2) One* (2009) *Subject to variation dependent on workload. | (3) General Central Service, (Group 'C') Non-Ministerial | (4) Rs. 9,300—34,800- Plus Grade Pay Rs. 4,200 (9) Not applicable From amongst Governments/Un (a)(i) holding ana (ii) having atleas of pay of Rs. 5,2 parent organisati (b) possessing the as given below:- Educational Qua (a) Essential: | (12) the officials of the third Territories: alogous post on region or st five years of region; and the essential education. | Not applicable (10 Not appl the Central Government of the part | Not applicable or State arent or State arent organisation posts in the scar equivalent in the state are and experience. |

20 THE GAZETTE OF INDIA: EXTRAORDINARY (11)(b) Desirable: CCNA (Cisco Certified Network Associate) Qualified. Experience: Three years experience in the field of Communications and Networking including Network Management and Control in Defence Forces or Central Police Organisations or Police or Police Wireles and Communications or Telecommunications. For Ex-Servicemen: For Ex-Servicemen: Deputation or re-employment. The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and Possessing the essential educational qualifications and experience prescribed above shall also be considered. Such persons would be given deputation terms up to the date on which they are due to release from the Armed Forces; thereafter they may be continued on re-employment. The ex-servicemen, who are otherwise eligible for the post, will be considered for re-employment. (1) The period of deputation will ordinarily be three years, which may be extended further upto a maximum period of two years with the approval of the Competent Authority. (2) The maximum age limit for appointment by deputation shall not exceed 58 years of age as on the closing date for the receipt of applications. (13) (14)Recruitment will be made with the approval of the competent authority on the Not applicable. recommendations of Selection Committee consisting of : 1. Director (Admn. and Coord.) -Chairman 2. Joint Advisor (Communication and IT) -Member 3. Assistant Advisor (Communications) --Member Notes: (1) The Selection Committee shall make its recommendations on the basis of personal interview with the candidates, giving appropriate weightage, as may be determined by the Committee, to the educational qualifications, experience and computer knowledge of the candidates, their service record as well as their performance in the interview. (2) When the number of applications received is large, the Selection Committee reserves the right to shortlist the candidates to be called for interview, based on the criteria to be decided by the Committee. (1) (2) (3) (4) (5) (6) 7. Technician Two (2009)* General Central Rs. 9,300-34,800- Not applicable Not applicable Not applicable (Information *Subject to Service, Plus Grade Pay (Group 'C') Technology)variation Rs. 4,200 dependent Non-Ministerial on workload. (8) (9) (10)Not applicable Not applicable Not applicable (11)By deputation From amongst the officials of the Central Government or State Governments/Union Territories: (a)(i) holding analogous post on regular basis in the parent organisation;

parent organisation;

(ii) having atleast five years of regular service in the posts in the scale of pay of Rs. 5,200-20,200+Grade Pay Rs. 2,400 or equivalent in the For Ex-Servicemen:

Deputation or re-employment

(11)

(12)

(b) possessing educational qualifications and essential experience as given below :-

Educational Qualifications:

Diploma in Computer Science or Information Technology from a recognised Institution or equivalent:

Experience:

(a) Essential:

Three years experience in Computer Hardware or Software including routine trouble-shooting and as a LAN or WAN administrator in Defence Forces or Central Police Organisations or Police or Police Wireless and Communications or Telecommunications or Information Technology.

(b) Desirable:

Exposure to Information Security and Database Management.

For Ex-Servicemen:

The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year possessing the educational qualifications and essential experience as prescribed above shall also be considered. Such persons would be given deputation terms up to the date on which they are due to release from the Armed Forces; thereafter they may be continued on re-employment. The ex-servicemen, who are otherwise eligible for the post, will be considered for re-employment.

- (1) The period of deputation will ordinarily be three years, which may be extended further upto a maximum period of two years with the approval of the Competent Authority.
- (2) The maximum age limit for appointment by deputation shall not exceed 58 years of age as on the closing date for the receipt of applications.

(14)

Not applicable.

(13)

-- Member -Member

Recruitment will be made with the approval of the competent authority on the recommendations of a Selection Committee consisting of :

- 1. Director (Admn. and Coord.)
- -Chairman
- 2. Joint Advisor (Communication and 1T)
- 3. Assistant Advisor (IT)

- (1) The Selection Committee shall make its recommendations on the basis of personal interviews with the candidates, giving appropriate weightage, as may be determined by the Committee, to the educational qualifications, experience and computer knowledge of the candidates, their service record as well as their performance in the interview.
- (2) When the number of applications received is large, the Selection Committee reserves the rightto shortlist the candidates to be called for interview, based on the criteria to be decided by the Committee.

[F. No. 44-19/2006-NDM-III(A)/IV] PROMILA SENGUPTA, Under Secy.